

# Declaration or Assets and Liabilities

Year 2024-25

SOLE

11.2.25

I, SATYA NARAYAN son/daughter/wife of SRI BRAS KISHORE SINGH

aged 55 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as SECTION OFFICER

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Renu Kauri Singh

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	2000	1500			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (BVM) 1,05,760/- Bank of India 3,60,000/- Karnataka bank 238/- RBI bank - 1500	Union Bank 4,60,000/-			
(iii)	Bonds, Debentures and shares in Companies	—	—			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	517394663 (1.15 lakh) 514338847 (1 lakh)	517704758 (1.10 lakh) 84812069 (1.2 lakh) 006888477 (Aditya Birla)			
(v)	Motor Vehicles (details of make, etc.)	Honda Shine 2023	BR-1AL 2858 Maruti car 2007			
(vi)	Jewellery (give details of weight and value)	10 Gram (Gold) 80000/-	200 Gram (Gold) 16,00,000/- 500 gram Silver 50000/-			
(vii)	Other assets, such as values of claims / interests	—	—			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Satya Narayan



**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	22 9521 36-412537 11.11.15	4 9521 36-412537 11.11.15 11.11.15 11.11.15			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flat No. 1- 203, 204 M.M.L APPARTMENT (Agreement Process) 2 BHK				
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI	9562/-
	(ii) Loans from financial institutions	KANARA BANK (BOKARO) Housing loan.	31,76,895/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Gajendra Prasad



	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AEPPN-3056 A	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

**C Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA-1262

Gender :-

M (M/F)

Date of Birth :-

05031969 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

SECTION OFFICER

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Satya Narayan

Name of Employee: SATYA NARAYAN

Designation: SECTION OFFICER

Department: BIHAR VIDHAN SABHA

Place: Patna.

Date: 11.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.